

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA. 675 /99

dated : 2-6-99

Between

B. Srinivasulu : Applicant
and

1. Chief General Manager
Telecom, AP Circle
Nampally Road, Abids
Hyderabad

2. Telecom District Manager
Mahabubnagar

3. Sub Divl. Engr.(MM) (Stores)
Telecom, Jedcherla,
Mahabubnagar Dist.

: Respondents

Counsel for the applicant : M. Venkatram Reddy
Advocate

Counsel for the respondents : V. Rajeswara Rao
OGSC

Coram

Hon. Mr. R. Rangarajan, Member(Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member(Judl.)



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Order

Oral order (per Hon. Mr. R. Rangarajan, Member(Admn.))

Heard Mr. Ravinder Goud for Mr. M. Venkatram Reddy for the applicant and Mr. V. Rajeswara Rao for the respondents.

1. This OA is filed praying for setting aside the oral terminated dated 7-4-1999 of respondent No.3 by directing the respondents to regularise the services of the applicant duly taking the long length of service into consideration and grant consequential benefits.
2. It is now stated that the applicant has been reengaged which is also admitted by the counsel for the applicant.
3. The applicant has not filed any representation for regularising his services. He is permitted to make a representation now to the respondents within one month from the date of receipt of copy of this order. The respondents shall consider the applicant's case for regularisation in accordance with the rule.
4. With the above direction the OA is disposed of.

No costs.


(B.S. Jai Parameshwar)
Member (Judl.)

2.6.99


(R. Rangarajan)
Member (Admn.)

Dated : June 2, 99
Dictated in Open Court

1ST AND 2ND COURT

COPY TO:-

1. HON. J.
2. H.H.R.P. M(A)
3. H.S.S.R. M(J)
4. D.R. (A)
5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 2-6-99

ORDER & JUDGEMENT

MA./DA./CP. NO.

In
O.A. NO. 675(99)

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS.

SRR

केन्द्रीय प्रशासनिक अधिकार अधिकार
Central Administrative Tribunal
प्रबन्ध / DESPATCH

18 JUN 1999

हैदराबाद स्थायी अधिकार
HYDERABAD BENCH